

Calcutta High Court (Appellate Side)

Scrutiny List From 29-07-2021 To 29-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1361/2021	M/S KGN CONSTRUCTION	TIRTHANKAR ROY		
2	CO	1375/2021	GITA DAS	SAPTARSHI BASU	19-08-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING .
3	CO	1377/2021	SANKAR LAL GANGULI	SMITA DHAR	19-08-2021	ABSENCE OF PETITIONERS PHONE NO IN FORM A
4	CPAN	536/2021	BAGALA PRASAD BANERJEE	AMBAR NATH BANERJI	19-08-2021	1. RS.20/ STAMP MISSING IN VAKALATNAMA
5	CPAN	539/2021	SAYED NEAJUDDIN	MIR ANOWAR	19-08-2021	1. WRONG ADDRESSING OF HONBLE CHIEF JUSTICE ACTING .
6	CRM	4968/2021	PRASENJIT BISWAS	TAPAS MAITY		
7	CRM	5091/2021	AMIYA SARKAR	SAYAN MUKHERJEE	19-08-2021	ID CARD MISSING OF THE TADBIRKAR
8	CRM	5092/2021	BHABATOSH@BIMAL@BIMAN	AMIT RANJAN PATI	19-08-2021	1. PETITIONER ID PROOF MISSING
9	MAT	728/2021	M/S B ENTERPRISE AND ANOTHER	PARTHA SARKAR	19-08-2021	01. ADVOCATE SIGNATURE IS MISSING UNDER LIST OF PAPERS.
10	MAT	730/2021	THE WEST BENGAL COLLEGE SERVICE COMMISSION AND ORS	BANDANA MONDAL	19-08-2021	01. PHOTO COPY OF THE IMPUGNED ORDER IS MISSING AFTER PRESENTATION FORM
11	MAT	731/2021	THE WEST BENGAL COLLEGE SERVICE COMMISSION AND ORS	BANDANA MONDAL	19-08-2021	01. PHOTO COPY OF THE IMPUGNED ORDER IS MISSING AFTER PRESENTRATION FORM
12	WPA	12157/2021	SUNIT KUMAR SINHA	SABITA KHUTIA BHUNYA	19-08-2021	VOKALATNAMA WITHOUT FILLED UP
13	WPA	12164/2021	TAPAN SAMANTA AND ANR	SUBHENDU BHATTACHARJEE	19-08-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING)
14	WPA	12175/2021	MITALI ROY AND ANR	SUBIMAL GHORAI	19-08-2021	MR ADDED WRONGLY BEFORE HONBLE CHIEF JUSTICE ACTING
15	WPA	12177/2021	VINIMAY PRIVATE LIMITED AND ANOTHER	AASISH CHOUDHURY	19-08-2021	1. RS 20/ STAMP MISSING IN VAKALATNAMA
16	WPA	12196/2021	BHARATI SINGH	RAJKUMAR BANERJEE	19-08-2021	1. PETITIONERS ADDRESS DO NOT HAVE EXACT DISTRICT NAME
17	WP.CT	53/2021	UNION OF INDIA AND ORS.	KHUSI PRASUN CHATTERJEE		
18	WP.CT	54/2021	NATIONAL INSTITUTE OF FASHION	SOHAM	19-08-2021	1) SYNOPSIS, LIST OF DATES AND PHOTOCOPY OF

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			TECHNOLOGY	BANDYOPADHYAY		THE ORDER OA NO 350/858/2021 DATED 15/07/2021 IS NOT ATTACHED.

Printed On 29-07-2021